NO. HCRB 17/2022 (GROUP-D - KKR)

HIGH COURT OF KARNATAKA, BENGALURU, DATED 12th March, 2024.

NOTIFICATION

Subject: List of Candidates selected to the post of Group – D (Peons, Watchmen, Sweepers And Peons [House Keeping]) under Kalyana Karnataka Region.

In pursuance of this office Notification No. HCRB 17/2022 (Group-D - KKR) dated 17.08.2022 inviting online applications for filling up of **21 posts** of Group – D (Peons, Watchmen, Sweepers and Peons [House Keeping]) **under Kalyana Karnataka Region** as per High Court of Karnataka Service (Conditions of Service and Recruitment) Rules, 1973 as amended from time to time, it is hereby **notified** that the following candidates are selected to the post of Group-D in order of merit as follows:

Sl. No.	Application Number	Applicant Name Sriyuths/Smt.,	Category / Reservation Claimed	Selected Category
1	HCK2263GDL001069	MALLIKARJUNA NANDIHALA	Cat-II(A)- RU/KM/DP	GM-UR
2	HCK2263GDL001265	BHAGEERATHI	Cat-II(A)- RU/KM	GM-WM
3	HCK2263GDL001529	NAGARATNA	ST- RU/KM	GM-WM
4	HCK2263GDL000723	KASTURI	SC- KM	GM-WM
5	HCK2263GDL000157	J SHIVARAJA	Cat-I- RU/KM	GM-RU
6	HCK2263GDL000347	MAHALAKSHMI	ST	GM-Others *

7	HCK2263GDL000124	YANKAMMA	ST- KM	ST-WM
8	HCK2263GDL000261	GURUDEVI D BHAMARADDY	Cat-III(A)- KM	Cat-III(A)- WM
9	HCK2263GDL000982	AMBRIN K	Cat-II(B)	Cat-II(B)- WM
10	HCK2263GDL000697	MANJUNATH	Cat-III(B)- RU/KM	GM-RU
11	HCK2263GDL000190	SU SI ASHOKA	SC-KM	SC-UR
12	HCK2263GDL000514	SURESH KUMAR NAIK	ST- RU/EX	GM-EX
13	HCK2263GDL000797	PREMALATHA N	Cat-III(B)- KM	Cat-III(B)- WM
14	HCK2263GDL001358	UMESHA	Cat-II(A)- RU/KM/DP	GM-DP
15	HCK2263GDL000374	MOUNESH	Cat-II(A)- RU/KM	Cat-II(A)-UR
16	HCK2263GDL000189	SHILPA	Cat-II(A)- RU/PC/KM	GM-PC
17	HCK2263GDL000873	SHIVALEELA	Cat-II(A)- RU	Cat-II(A)-WM
18	HCK2263GDL000945	BASAVARAJ	SC- RU/KM	SC-RU
19	HCK2263GDL001023	HARIJANA SANGEETHA	SC- RU/KM	SC-WM
20	HCK2263GDL001481	NAVEENKUMAR	Cat-II(A)- RU/KM	Cat-II(A)-RU
21	HCK2263GDL001480	ARUNKUMAR	SC- RU/KM	SC-RU

*Note: The candidate at Sl. No.06 is qualified for selection under 'GM - Others' quota as per Government Order No. DPAR 179 SRR 2020, dated 06.07.2021 as actual 'GM - Others' candidate is not available.

The candidates shall note that this being selection order, the appointment order will be issued subject to verification of genuineness of documents / testimonials from the competent authorities, receipt of

character, antecedents and Medical Fitness report from the concerned departments.

Further, the candidates are hereby informed that instructions with regard to schedule for submission of original documents/testimonials for verification/medical examination, will be webhosted on the official web-site of High Court of Karnataka in due course.

BY ORDER OF HON'BLE THE CHIEF JUSTICE,

Sd/-(K.S. BHARATH KUMAR) REGISTRAR GENERAL HIGH COURT OF KARNATAKA BENGALURU-560001